

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 13/2016 in
O.A No. 2640/2013**

New Delhi, this the 15th day of December, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. P. K. Basu, Member (A)**

Ram Singh
S/o. Sh. Mohan Singh,
Retired Keyman from Northern Railway,
Station, Bijwasan, New Delhi,
R/o. Village Dhaniyakot,
Tesh. Kosinnya Kherna,
Distt. Nanital (Uttarakhand). ...Petitioner

(By Advocate: Ms. Sonika Gill for Mr. Yogesh Sharma)

Versus

Sh. Arun Arora,
Divisional Railway Manager,
Northern Railway, DRM Office,
Near New Delhi Railway Station,
New Delhi. ...Respondent

(By Advocate : Mr. S. M. Arif)

O R D E R (O R A L)

Justice M. S. Sullar, Member (J) :

At the very outset, learned counsel for the petitioner intends to withdraw the instant Contempt Petition (C.P.), on the ground that the respondents have already complied with the direction contained in the order dated 05.03.2015 in O.A 2640/2013, passed by this Tribunal.

2. The C.P is hereby dismissed as withdrawn, as prayed for.

3. Rule of contempt is accordingly discharged.

(P.K. Basu)
Member (A)

(Justice M.S. Sullar)
Member (J)
15.12.2016

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